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Title: Announcement regarding constitution of a committee to go into allegations of improper conduct on the part of some members.

MR. SPEAKER: Shri Mehta, please take your seat. I have to make an important announcement. You may continue after that.

Hon. Members, my attention has been drawn to some serious allegations of improper conduct on the part of some hon. Members of Lok Sabha in the matter of submitting Questions for Answer by the Government. In view of the extreme gravity of the matter, I spoke to the hon. Leader of the House and the hon. Leader of the Opposition and I also discussed the matter with the Leaders of different Political Parties in Lok Sabha and all of them have unanimously agreed with the course of action I proposed to take. Accordingly, a mention was made by me in the House and I expressed concern at the same and requested the hon. Members concerned not to attend the House until further decision.

I have decided, which has been agreed to by the hon. Leaders, that all the concerned Members will be asked to submit their individual statements/explanations regarding the allegations made against them today on the TV Channel *Aaj Tak* before 10.30 a.m. on 14<sup>th</sup> December, 2005. The statements/explanations given by those Members will be placed before the Inquiry Committee consisting of the following hon. Members:

- 1. Shri Pawan Kumar Bansal (Chairman)
- 2. Prof. Vijay Kumar Malhotra
- 3. Md. Salim
- 4. Prof. Ram Gopal Yadav
- 5. Thiru C. Kuppusami

The Committee is requested to give its Report/s by 4 p.m. on 21<sup>st</sup> December, 2005. The Committee is authorised to follow its own procedure. The Report will be presented before the House for its consideration.

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